

PATNA HIGH COURT LEGAL SERVICES COMMITTEE

NOTICE

NATIONAL LOK-ADALAT

This is for information to all parties and the learned Lawyers that National Lok Adalats will be held on **8th March 2025, 10th May 2025, 13th September 2025 and 13th December 2025** in terms of Letter No. F.No. L/34/2018/NALSA dated 14th November, 2024 of National Legal Services Authority. Schedule for National Lok Adalat to be held in the year 2025 is as under:-

1 st National Lok Adalat	8 th March, 2025,
2 nd National Lok Adalat	10 th May, 2025
3 rd National Lok Adalat	13 th September, 2025
4 th National Lok Adalat	13 th December, 2025

Following types of cases (pre-litigation and pending) may be taken up for settlement in the aforesaid National Lok Adalat:-

a. Pre-litigation:

All type of Civil and Compoundable Criminal cases, as may be permissible under the Act/Regulations may be taken up.

b. Pending in the Courts:

All type of civil and compoundable criminal cases including following:

- i. Criminal Compoundable Offences;
- ii. NI Act cases under Section 138;
- iii. Money Recovery cases;
- iv. Motor Accident Claim cases;
- v. Labour dispute cases;
- vi. Disputes related to Public Utility services such as Electricity & Water Bills cases etc. (excluding non-compoundable);
- vii. Matrimonial disputes (except non-compoundable)
- viii. Land Acquisition cases;
- ix. Service matters including pension cases;
- x. Revenue and other ancillary matter, pending High Court, district Courts and state/district/taluka authorities.
- xi. IPR matter/Consumer matters/ also other matters pending before any other quasi-judicial authority
- xii. Other civil cases (rent, easmentary rights, injunction suits, specific performance suits etc.).

This is for information to all concerned.

Dated:-17.12.2024

By the order,

Sd/-
Registrar-cum-Secretary,
Patna High Court Legal Services Committee.